

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Nomination for Two Days Sensitization Programme on "POCSO Act with Special Reference to SAMVAD's Training Manual and Combating Gender Stereotypes; A Handbook released by the Hon'ble Supreme Court of India" on 24-25 August, 2024 at J&K Police Auditorium, Gulshan Ground, Jammu.

ORDER

No: 1275 of 2024/PG/GS Dated: 20.08.2024

The Judicial Officers as per Annexure "A" are hereby nominated for participating in the subject programme scheduled to be held on 24.08.2024 to 25.08.2024 at J&K Police Auditorium, Gulshan Ground, Jammu.

Besides, the following Members of Sexual Harassment Probe Committee, High Court of J&K and Ladakh, Jammu are also nominated for participating in the aforesaid programme on the scheduled dates.

- 1) **Secretary, High Court Legal Services Committee, ex-Officio Member Secretary.**
- 2) **Ms. Rimpash Sangotra, Law Officer, Social Welfare Department.**
- 3) **Ms. Veena Kumari, Deputy Registrar, High Court of J&K and Ladakh.**
- 4) **Ms. Deepika Mahajan, Advocate,**
- 5) **Sh. Prem Sadotra, Advocate**

The Officers so nominated shall report at J&K Police Auditorium, Jammu by 09:30 AM sharp on the scheduled dates.

By Order.


(Shahzad Azeem)
Registrar General

No: 36578 - 99/PG/GS

Dated: 20.08.2024

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____

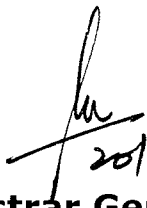

..... For kind information of their Lordship's

3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar.

.....for information and with the request to inform all the nominated officer, accordingly

5. Registrar Judicial High Court of J&K and Ladakh, Jammu.
6. Pr. District and Sessions Judge _____.

7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
9. Order File.


20/8/24.
Registrar General


Annexure-A

Two Day Sensitization Programme on POCSO Act with Special Reference to SAMVAD's Training Manual and Combating Gender Stereotype at **J&K Police Auditorium, Gulshan Ground, Jammu**

on 24.08.2024 & 25.08.2024

I. Officers of Jammu Province

S.No	Name of the Officer	Designation
1.	Ashok Kumar Shawn	PDJ, Kathua
2.	Ravinder Nath Wattal	PDJ, Rajouri
3.	Haq Nawaz	PDJ, Udhampur
4.	Sonia Gupta	PDJ, Reasi
5.	Ranbir Singh Jasrotia	PDJ, Ramban
6.	Ashwani Kumar	PDJ, Poonch
7.	Manjit Singh Manhas	Principal District & Sessions Judge, Kishtwar
8.	Adnan Syed	Addl. District & Sessions Judge, Samba
9.	Amarjit Singh Lange	Addl. District & Sessions Judge, Doda
10.	Yashpal Sharma	P.O. Fast Track Court POCSO, Jammu
11.	Geeta Kumari	Excise Magistrate, Jammu
12.	Javed Rana	Special Mobile Magistrate, Poonch
13.	Anjana Rajput	Sub Judge, Batote
14.	Munish Kumar Manhas	Special Mobile Magistrate (P&T), Jammu
15.	Surinder Kumar Thapa	Special Mobile Magistrate, Kathua
16.	Sunil Kumar	Sub- Judge, Katra
17.	Sumati Sharma	Special Mobile Magistrate, Jammu
18.	Arti Devi	Munsiff, Reasi
19.	Kamiya Singh Andotra	Munsiff, Kalakote
20.	Rafaqat Hussain	Munsiff, Thanamandi
21.	Maleeka Sharma	Munsiff, Udhampur
22.	Ananta Raina	Munsiff, Addl. M.M, Samba
23.	Poonam Gupta	Addl. Special Mobile Magistrate, Billawar
24.	Kartar Singh	Munsiff, Kishtwar
25.	Arusa Chowdhary	Principal, Magistrate JJB Jammu